

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 623**  
TO BE ANSWERED ON 07/02/2025

**IMPLEMENTATION OF PMGSY IN TAMIL NADU**

623 SHRI R. DHARMAR:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the current status of the Pradhan Mantri Gram Sadak Yojana (PMGSY), including the total number of roads constructed and upgraded so far within Tamil Nadu;
- (b) the total funds allocated and utilized under the scheme within Tamil Nadu, and the progress made in the last financial year;
- (c) the steps being taken to ensure timely completion of ongoing projects;
- (d) the challenges faced in the implementation of the scheme, particularly in remote and rural areas;
- (e) whether Government has any plans to further expand the scope of PMGSY in the coming years?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SHRI KAMLESH PASWAN)

(a): A total of 8,28,800 Km road length has been sanctioned under various ongoing interventions/verticals of Pradhan Mantri Gram Sadak Yojana (PMGSY), out of which 7,71,947 Km road length has already been completed and 39,347 Km road length are at various stages of execution. The State of Tamil Nadu has been sanctioned length of 26,578 Km under PMGSY out of which 23,602 Km has already been completed by the State till date.

The intervention/vertical wise physical achievement status under PMGSY since inception till 03.02.2025 are given below:

(Road length in Km)

Name of intervention/vertical	Sanctioned	Completed	Balance*
PMGSY-I	6,44,867	6,24,644	4,460
PMGSY-II	49,795	49,038	214
RCPLWEA	12,228	9,359	2,766
PMGSY III	1,21,910	88,906	31,907
<b>Total:</b>	<b>8,28,800</b>	<b>7,71,947</b>	<b>39,347</b>

\*Balance road length is less than the difference of sanctioned and completed length due to the reasons that some projects were completed with less than the sanctioned length due to reduction in road length, change in alignment, construction of part length by other agencies, etc.

(b): The State of Tamil Nadu has completed total length of 985 Km during last financial year with a total release of Rs.411.36 crore. The expenditure incurred by the State (including State share) during last financial year was Rs.777.78 crore.

(c): 'Rural Roads' is a State subject and timely completion of PMGSY roads is the responsibility of the respective State Governments. Regular and adequate availability of budgetary support to the States is a critical factor in timely completion of PMGSY works. In addition, State Governments are advised through various Regional Review meetings & Empowered Committee meetings to take suitable necessary action to expedite timely completion of road works under PMGSY. The following steps in this regard have been taken by the Ministry:

- i. States have been requested to augment executing capacity and contracting capacity and their compliance in this regard is regularly reviewed.
- ii. Bidding document provisions have been rationalized.
- iii. Training is imparted to field engineers and contractors as well as their staff for capacity building.
- iv. Regular and structured review of physical & financial parameters is conducted at regular interval in various zones for a cluster of states of that zone.

(d): While implementing the scheme, challenges like issues of land acquisition, forest clearance, poor contracting capacity of states, lack of response to tenders, law and order issues, financial capability of states to release funds, execution capacity of states/ SRRDAs came in the way which impacted the overall progress of the scheme in general. For North-Eastern and hill states, some additional issues like adverse climatic conditions, tough terrain, short working season etc. also came in the way which compounded the challenges.

(e): The Union Cabinet on 11<sup>th</sup> September, 2024 approved implementation of the Pradhan Mantri Gram Sadak Yojana - IV (PMGSY-IV) during FY 2024-25 to 2028-29. The financial assistance is to be provided for the construction of 62,500 Kms road for providing new connectivity to eligible 25,000 unconnected habitations of population size 500+ in plains, 250+ in NE & Hill States/UTs, special category areas (Tribal Schedule V, Aspirational Districts/Blocks, Desert areas) and 100+ in LWE affected districts as per Census 2011 and construction/ upgradation of bridges on the new connectivity roads. Total outlay of this scheme will be Rs.70,125 crore. The PMGSY-IV Guidelines have been circulated to all States/ UTs.

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